

**GOVERNMENT OF INDIA  
ENVIRONMENT AND FORESTS  
LOK SABHA**

STARRED QUESTION NO:295  
ANSWERED ON:16.08.2004  
PROJECTS UNDER NATIONAL RIVER CONSERVATION PLAN  
Owaisi Shri Asaduddin;Prabhu Shri R.

**Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:**

- (a) the present ratio of the cost of projects being undertaken under the National River Conservation Plan (NRCP) between the States and the Union Government;
- (b) the proposals/projects received from various States for release or enhancement of funds or inclusion of certain projects under the NRCP during the last three years and current year, till date, State-wise;
- (c) the action taken by the Government on each of the said projects/proposals alongwith their present status;
- (d) the total amount released and utilized under NRCP for each project during the said period, State-wise;
- (e) the outcome of the review undertaken in respect of the approved projects; and
- (f) by when the remaining projects are likely to be cleared?

**Answer**

MINISTER OF ENVIRONMENT & FORESTS (SHRI A. RAJA)

(a) to (f): A statement is laid on the Table of the House.

Statement referred to in reply to parts (a) to (f) of Lok Sabha Starred Question No. 295 to be answered on Monday, August 16,2004 on Projects under National River Conservation Plan.

(a) The present ratio of the cost of projects under National River Conservation Plan (NRCP) to be shared between the Union Government and the States is 70:30.

(b) & (c) The details of proposals received during the last three years State-wise and Project-wise alongwith the action taken by the Government and their present status is given at Annexure-I.

(d) The State-wise and year-wise total amount released by the Government and utilized by the States is given at Annexure-II.

(e) Review/evaluations of the approved and completed projects have been undertaken at various points of time. In this connection, a Cost Benefit Analysis of Ganga Action Plan (GAP) Phase-I carried out by Harvard Institute of International Development indicated that in terms of both the time taken and cost involved, GAP compares favorably with those of other major rivers of the world like Thames, Rhine & Danube. Further studies have been done by independent agencies (Universities, R&D Institutions and CPCB) on Ganga Action Plan where it has been concluded that reduction of discharge of organic matter, a necessary first step in restoring the water quality, has been achieved to a fair level under GAP Phase-I. It has also been recommended that reduction in bacterial pollution levels in the river water should be aimed at and adequate allocation of funds for operation and maintenance of STPs should be specially looked into.

(f) Planning Commission has provided an outlay of Rs. 1417 crore in the X Plan under NRCP which is insufficient for completion of the presently approved projects. Additional funds have been sought from Planning Commission and different funding agencies. The remaining projects would be considered for inclusion under NRCP depending upon the availability of funds.

Annexure-I

Annexure referred to in reply to parts (d) & (e) of Lok Sabha Starred Question No. 295 to be answered on Monday, August 16,2004 on Projects under National River Conservation Plan.

Sl. No.	Name of the Project	State	Estimated Cost	Action Taken by the Union Government/Current Status
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1. 33 towns along river Ghaggar Punjab 536.00 Received Pre-feasibility report only. State Government was asked to submit Detailed Project Report to be prepared as per our guidelines. No Detailed Project Report received till date.
  
2. Amritsar town along river Punjab 394.00 -do- Ravi
  
3. Kapurthala and Sultanpur Punjab 14.97 Project sanctioned for Rs. 14.97 crore and is presently tributary of Satluj) under implementation.
  
4. 11 towns along Beas river Himachal Pradesh 78.41 Received Pre-Feasibility Report only. State Government was asked to submit Detailed Project Report to be prepared as per our guidelines. No Detailed Project Report received till date.
  
5. 4 towns along river Jhelum Jammu & Kashmir 284.42 Received Pre-Feasibility Report only. State Government was asked to submit Detailed Project Report to be prepared as per our guidelines. No Detailed Project Report received till date.
  
6. Paonta Sahib town along river Yamuna Himachal Pradesh 3.58 -do-
  
7.
  - (i) Khuakhai and Daya rivers Orissa 497.00 -do- at Bhubneshwar
  
  - (ii) River Mahanadi & Kathjori at Cuttack 523.00 -do-
  
8. Sewerage & treatment scheme of Puri as per Supreme Court Direction Orissa 48.29 Approved
  
9. 21 towns along river Ghaggar Haryana 345.35 Proposal not considered due to shortage of funds.
  
10. Dhansiri and Dhipu rivers at Dimapur Nagaland 83.87 DPR is under consideration, but State's commitment to bear 30% cost is pending. Besides, the project report is also required to be revised by the State Govt. However, Rs. 2.5 lakh has been released to the State Govt. for the preparation of DPR.

11. Bagalkot town along Karnataka 29.12 Present outlay of NRCP in Krishna/Ghataprabha river the X Plan is not sufficient for taking up new works. Thus, it will not be possible to consider this proposal at present.
12. Maddur town along Shimsha Karnataka 6.63 -do- river
13. Gokak town along Karnataka 14.50 -do- Ghataprabha river
14. Baillahongol town along Karnataka 10.21 -do- Malaprabha river
15. Shah bad Gulbarga town Karnataka 14.82 -do- along Kagina river
16. Hospet town along Karnataka 21.45 -do- Tunabhadra river
17. Gangawati town along Karnataka 21.00 -do- Tungabhadra river
18. Kanakpura town along Karnataka 10.61 -do- Arhavathi river
19. Yarlgir town along Bhima Karnataka 17.60 -do- river
20. Dandeli town along Kali river Karnataka 10.67 The Detailed Project Reports have not been received. So far, only information through a forwarding letter has been received in this Ministry.
21. Siraguppa town along Karnataka 8.96 -do- Tungabhadra river
22. Environmental Action Plan Karnataka 46.27 Approved. of Bangalore city for pollution abatement of river Cauveri & Penniyar
23. Rajpur town along Kharun river Chhatisgarh 36.60 At present, outlay of NRCP in the X Plan is not sufficient for taking up new works. Thus, it will not be possible to consider this proposal at present.
24. Durg town along Seonath river Chhatisgarh 26.60 -do-
25. Bilaspur town along Arpa river Chhatisgarh 26.90 -do-

26. Siliguri town along Mahananda West Bengal 37.87 Planning Commission has been  
river requested to accord in principle  
approval to undertake the scheme.  
No tie up of funds is required as  
it is proposed to undertake the  
scheme from projected savings of  
Rs. 100.60 crore in West Bengal  
under GAP-II.
27. Kolhapur town along river Maharashtra 83.85 The State Govt. has been conveyed  
Panchganga that the outlay provided for the  
NRCP under the X Plan is not  
adequate to take up new projects.  
Thus, it would not be possible to  
include this town under NRCP at  
present. They have also been  
conveyed that as and when more funds  
are forthcoming, this proposal would  
be considered for inclusion under  
the NRCP.
28. Wai town along river Krishna Maharashtra 3.87 -do-
29. Pandharpur town along Maharashtra 26.53 -do-  
river Bhima
30. Prakash a town along Maharashtra 4.59 -do-  
river Tapi
31. Paithantown along Godavari Maharashtra 12.80 -do-  
river
32. Sonepur town along Bihar 0.91 The State has been asked to complete  
river Gandak GAP-II schemes first and NRCD would  
not be able to consider the proposal.  
It was also conveyed that while the  
amenity of sanitation is necessary  
for the pilgrims at Sonepur, the  
State Govt. may provide these on the  
basis of BOT/`users pay`. Accordingly,  
the proposal has been returned.
33. Samastipur town along river Bihar 8.04 The State has been conveyed that  
Burhi Gandak the schemes of Bihar under GAP-II  
may be completed first and the  
scheme of Samastipur (having a  
population less than 1 lakh) may  
be taken up subsequently with a  
holistic and integrated. approach,  
as per the resolution of NRCA.
34. Khagaria town along river Bihar 5.01 The State has been conveyed that the  
Burhi Gandak schemes of Bihar under GAP-II may be  
completed first and the scheme of  
Khagaria (having a population` less  
than 1 lakh) may be taken up  
subsequently with a holistic and  
integrated approach, as per the  
resolution of NRCA.
35. Sitamarhi town along river Bihar 5.30 The State has been intimated that  
Lakhandei the decisions of the NRCA emphasize  
on schemes of fiver conservation in

larger towns (population of Sitamarhi is less than 1 lakh) to ensure that the available financial resources are not too thinly spread. In this context, it would be of paramount importance to complete the tasks in hand and those already approved by the Govt., which are running behind schedule viz., GAP-I, GAP-II (MS) as well as GAP-II (Supreme Court towns). Accordingly, it has not been found feasible to consider the scheme of Sitamarhi town.

36. Sabarmati River Cleaning Gujarat 412.24 The State Govt. has been conveyed Project Phase-II for Ahmedabad town that the outlay provided for the NRCP under the X Plan is not adequate to take up new projects. Thus, it would not be possible to include this town under NRCP at present.
37. Pollution abatement of Gujarat 134.50 -do- river Tapi at Surat
38. River frontline drainage & Gujarat 30.50 -do- sewage treatment for Jamnagar along river Rangmati
39. Environmental Upgradation of Goa 14.39 Clarifications have been sought from Panaji City Phase II along river Mandovi the State Govt. on the project proposal, the same are awaited.
40.  
(i) Ambur, Walajapet and Ranipet along the river Palar Tamil Nadu 72.89 Due to shortage of outlay in X Plan, it is not possible to take up new projects.  
(ii) Coastal towns of Trichendure & Rameshwaram
41. Chaliyar river Kerala 271.00 Report received is not as per Ministry's guidelines. State Government asked to submit Detailed Project Report.
42. Pamba Action Plan Kerala 320.00 A proposal for abatement of pollution of river Pamba in Kerala had been submitted by Govt. of Kerala in Dec., 2002 at a cost of Rs.320 crore for including the project under NRCP in the X five year Plan. However, a part of project for abatement of pollution of the river at Pamba and Sabrimala as immediate phase at cost of Rs. 18.45 crore, was sanctioned in May, 2003. Most of the remaining works proposed in the project relate to Urban Development activities, Irrigation and Flood control Department. Also, due to constraint in the availability of funds for new projects in X Five year Plan, the State Govt. was asked to prioritize the works on the basis of pollution load and resubmit the proposal accordingly.

The cost of the project is to be shared on 70:30 basis between Central

and State Government. The scheme is targeted to be completed within 4 years. An amount of Rs. 75 lakh has been released to the implementing agency for execution of works. The execution of the works under the project is yet to start.

43. Yamuna Action Plan, Phase-II Delhi, 624.00 Yamuna Action Plan Phase-II was Haryana & approved in July, 2003 for U.P. abatement of pollution of river Yamuna in the State of U.P. Haryana and Delhi at a cost of Rs. 624.00 crore. The funds for the project are to be made available by the JBIC as a soft loan. The cost of the project is to be shared on 85:15 basis between Central and State Govts. The share of Delhi in the project is Rs.387.17 crore and that of U.P. and Haryana as Rs.124.13 crore and Rs.62.5 crore respectively. A provision of Rs. 50.20 is made for capacity building of NRCD and project implementing agencies. The project is scheduled to be completed in September, 2008. As per the instructions by JBIC, the works will be started after appointment of Project Management Consultant, (PMC), which is under process and is likely to be finalized by the end of August, 2004.
44. 19 towns along river Yamuna Uttar Pradesh 222.52 Received outline proposal only. The and its tributaries outlay provided for the National River Conservation Plan (NRCP) under the X Plan is not adequate to take up new projects at present.
45. Unnao town along Ganga fiver Uttar Pradesh 85.00 -do-
46. Gomti Action Plan Phase-II Uttar Pradesh 291.58 Project sanctioned for Rs. 263.04 at Lucknow crore and is presently under implementation. The project is scheduled for completion by March 2007.
47. Additional funds for Uttar Pradesh 16.76 Received Pre-feasibility report only. pollution abatement of river State Government has been asked to Gomti at Su Itanpur and submit Detailed Project Report to Jaunpur towns (in addition to be prepared as per our guidelines. already approved allocation No Detailed Project Report received of Rs.10.3 6 crore for till date. these towns)
48. 6 towns along Kali Nadi and Uttar Pradesh 218.99 Received outline proposal only. The 1 town along river Solani outlay provided for NRCP under the (tributaries of Ganga) X Plan is not adequate to take up new projects at present.
49. Revised Pre-feasibility report Uttar Pradesh 234.80 Based on Detailed Project Reports for Allahabad town along Ganga submitted by the State Government, schemes amounting to Rs. 31.63 crore have been sanctioned out of the available allocation of Rs. 32.72 crore for GAP Phase-II in the town. The schemes are in various stages of implementation.

For tackling the balance pollution load, the Master Plan and Feasibility Study for sewerage and nonsewerage components in the town is under preparation by the Consultants appointed under the JICA (Japan International Cooperation Agency) assisted Development Study.

50. Revised Pre-feasibility report Uttar Pradesh 236.28 Based on Detailed Project Reports for Varanasi town along Ganga submitted by the State Government, schemes amounting to Rs. 41.61 crore have been sanctioned out of the available allocation of Rs.45.05 crore for GAP Phase-II in the town. The schemes are in various stages of implementation.

For tackling the balance pollution load, the Master Plan and Feasibility Study for sewerage and nonsewerage components in the town is under preparation by the Consultants appointed under the JICA (Japan International Cooperation Agency) assisted Development Study.

For tackling the balance pollution load, the Master Plan and Feasibility Study for sewerage and nonsewerage components in the town is under preparation by the Consultants appointed under the JICA (Japan International Cooperation Agency) assisted Development Study.

51. Abatement of pollution of Uttaranchal 40.55 Planning Commission has been river Ganga at Haridwar- requested to accord in principle Rishikesh approval and enhance the X Plan outlay to undertake the important works.

52. Rejuvenation of River Penna Andhra Pradesh 57.97 Project not considered due to the fact that Canal cleaning is not the mandate of NRCD.

53. Vijaywada pollution prevention Andhra Pradesh 11.62 Project not considered due to the and environmental improvement fact that Canal cleaning is not of irrigation canals of river the mandate of NRCD. Krishna in Vijaywada.

54. Gaggar River Action Plan Andhra Pradesh 350 Proposal not considered due to shortage of funds.

55. DPR for Rani Chu river Sikkim 35.77 DPR is under consideration. Rs. 3.5 lakhs released towards Project Preparation Fee (PPF).

56. Request for release of Project Tripura 0.20 Under consideration. Preparation Fee (PPF) for Haora river conservation plan.

57. Community based conservation Arunachal Pradesh 0.20 Approved of Bichom river

58. Imphal and Nambul river Manipur Only an Rs. 2.80 lakhs has been released outline for preparation of DPR as per proposal NRC guidelines. received.

Annexure-II

Annexure referred to in the reply to part (d) of Lok Sabha Starred Question No. 295 to be answered on Monday, August 16, 2004 on Projects under National River Conservation Plan

State-wise and Year-wise funds released and Funds utilised

(Rs. In lakhs)

Sl.No. STATE 2001-2002 2002-2003 2003-2004 2004-2005

Funds Expen- Funds Expen- Funds Expen- Funds Expen-  
 Rele- diture Rele- diture Rele- diture Rele- diture  
 ased by ased by ased by ased by  
 State # State # State # State #  
 (Till (Till  
 7/04) 5/04)

1	Andhra Pradesh	113.00	252.10	0.00	160139	0.00	294.06	1600.00	0.00		
2	Bihar	0.00	20.03	25.00	82.76	0.00	69.59	0.00	0.00		
3	Jharkhand	0.00	6.11	0.00	20.90	0.00	24.69	0.00	26.74		
4	Gujarat	977.00	1427.55	800.00	2152.38	2254.00	1824.80	700.00	536.97		
5	Goa	0.00	0.00	246.00	0.00	0.00	0.00	0.00	0.00		
6	Karnataka	0.00	95.77	800.00	151.15	400.00	1896.61	670.00	19.67		
7	Maharashtra	1531.20	1698.15	2639.50	2759.95	1075.00	1236.33	130.00	33.39		
8	Madhya Pradesh	0.00	1053.90	700.00	1244.63	1475.00	1547.74	700.00	0.00		
9	Orissa	300.00	55.90	128.00	92.54	167.00	327.60	0.00	120.71		
10	Punjab	1507.00	2236.22	2620.00	1810.19	2270.00	3103.68	0.00	404.66		
11	Rajasthan	0.00	0.00	0.00	50.81	0.00	14.84	0.00	0.00		
12	Tamil Nadu	7401.80	7922.02	4142.00	7222.41	8448.00	13461.20	3762.00	2363.20		
13	Delhi	7240.22	6004.70	9185.00	7900.86	0.00	0.00	0.00	0.00		
14	Haryana	2300.00	3656.54	237.00	535.18	0.00	55.55	0.00	3.24		
15	Uttar Pradesh	5117.91	5029.82	3814.00	3598.43	2650.00	1478.63	0.00	84.98		
16	Uttaranchal	120.00	85.64	327.00	203.26	200.00	345.19	0.00	33.95		
17	West Bengal	1641.00	354.65	2025.50	2391.51	2135.50	5239.23	500.00	0.00		
18	Kerala	3.00	0.00	0.00	0.00	75.00	0.00	0.00	0.00		
GRAND TOTAL		28252.13	29899.10		27689.00	30377.35		21149.50	30919.74	8062.00	3673.98

# -> Expenditure by States given above includes the balance of GOI's share carried over from the unspent balance by State Government for previous years. This figure also includes expenditure from State Governments' Share.